THE PRIME MINISTER (SHRI. MATI INDIRA GANDHI): (a) Government is considering a proposal for the establishment of a Heavy Water Plant of about 65 tons per annum capacity. The question of its location has not yet been decided.

(b) and (c) The matter is still under consideration and no final decision has been taken so far.

INCOME FROM SALE OF LOTTERY TICKETS

1109. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in most of the States net income from the sale of lottery tickets is meagre;

(b) if so, whether the Union Government have collected any statement of income and expenditure on account of the sale of the Tottery tickets in various States; and

(c) whether Government propose to review the lottery system in the country in view of meagre income earned by the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) The gross as well as the net receipts from lotteries run by the States vary considerably from State to State; and even the percentage of net income to gross income ranges from 27 to 69.

(b) Yes, Sir.

(c) The question of uniform procedures and norms to be followed by all State Governments running lotteries is under consideration.

सिंचाई प्रयोजनों के लिये बिजली की उच्चतर दर

1110. श्री जगदम्बी प्रसाद यादव : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि व्यापारिक संस्थानों की तुलना में छोटे-छोटे किसानों को बिजली की अधिक कीमत देनी पड़ती है तथा तीन महीने के वर्षा के मौसम में भी उनको बिजली की कीमत देनी पड़ती है जब कि उन्हें बिजली की कोई आवश्यकता नहीं होती है;

(ख) क्या किसानों को सस्ती दर पर बिजली देकर देश में कृषि उत्पादन में वृद्धि करने के लिए सरकार ने विभिन्न योजनाएं बनाई हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

f [HIGHER POWER-RATE FOR IRRIGATION PCEPOSES

1110. SHRI J. P. YADAV: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that small farmers have to pay more charg.es for power in comparison to commercial concerns and they have to pay charges even for the period of three months of the rainy seastm when they need no power;

(b) whether Government have formulated various schemes to increase agricultural production in the country by providing power to the farmers at cheaper rates; and

(c) if not, what are the reasons therefor?]

सिंचाई तथा विद्युत् मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) कृषकों को साधारणतया 400 वोल्ट पर बिजली की सप्लाई की जाती है और इसमें उच्च वोल्टता से परिणामन (ट्रांस्फार्मेशन) और निम्न वोल्टता पर वितरण पर हुआ व्यय शामिल होता है जब कि भारी उद्योगों जैसे व्यापारिक

संगठनों को उच्च वोल्टता पर बिजली की सप्लाई की जाती है। बिजली की वोल्टता न्यूनतम मांग और खपत तथा भार अनुपात औद्योगिक उपभोक्ताओं के मामले में कृषि उपभोक्ताओं की अपेक्षा अधिक होते हैं। इन कारणों से भारी उद्योगों को कृषि उद्योगों की अपेक्षा सस्ती टैरिफ दरों पर बिजली सप्लाई की जाती है। बहुत से राज्यों में लघु उद्योगों के लिए दरों के मुकाबले में जिन्हें उसी वोल्टता पर बिजली दी जाती है, जिस पर कृषकों को दी जाती है। कृषि उद्योगों के लिए टैरिफ दरें या तो वही हैं या फिर कम हैं।

अन्य उपभोक्ताओं की तरह कृषकों को भी सप्लायर द्वारा सप्लाई कायम रखने के लिए कुछ न्यूनतम शुल्क देना अपेक्षित होता है और इस सम्बन्ध में इस बात का ख्याल नहीं किया जाता कि वे इस अवधि के दौरान बिजली का प्रयोग करते हैं कि नहीं। साधारणतया न्यूनतम खपत वार्षिक आधार पर निश्चित की जाती है। ये शुल्क उपभोक्ताओं को बिजली की सप्लाई करने के लिए संभरकों द्वारा किए गए खर्च के प्रति स्थायी शुल्कों के एक भाग को पूरा करने के लिए लिए जाते हैं।

(ख) तथा (ग) कृषि उपज बढाने के उद्देश्य से राज्य बिजली बोर्डों द्वारा कृषि सम्बन्धी दरों के लिए प्रोत्साहनात्मक टैरिफ चालू किये गये हैं। राज्य बिजली बोर्डों की उन ग्राम विद्युतीकरण स्कीमों पर धन लगाने के लिए केन्द्रीय सेक्टर में ग्राम विद्युतीकरण निगम स्थापित किया गया है, जिनमें सिंचाई कूपों के ऊर्जन पर बल दिया गया है। निगम द्वारा पिछड़े इलाकों में ग्राम विद्युतीकरण स्कीमों के लिए रियायती ऋण शर्तें स्वीकार की गई हैं।

t[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESH-WAR PRASAD): (a) Power supply for agriculturists is generally at 400 volts involving expenditure on transformation from high voltage and distribution at low voltage, whereas power for commercial concerns like heavy industries is made at high voltage. Voltage of. supply, minimum demand and consumption and load factor are higher in the case of industrial consumers than in the case of agricultural consumers. For these reasons tariff rates for heavy industries are lower than tariff rates for agricultural purposes. As compared with the rates of small industries which are also supplied at the same voltage as for agriculturists the tariff rates for agricultural purposes are either the same or lower in most 01 the States.

The farmers like other consumers are required to pay certain minimum charges for maintaining the power supply by the supplier irrespective of the fact whether they may utilise the energy or not during the period. Generally the minimum consumption is fixed on an annual basis. These charges are to cover a part of the standing charges towards the investment made by the suppliers for bringing power supply to the consumers.

(b) and (c). With a view to encourage agricultural production promotional tariffs for agricultural rates have been introduced by the State Electricity Boards. The Rural Electrification Corporation has been set up in the Central Sector for financing the schemes of rural electrification of State Electricity Boards, with a bias towards energisation of irrigation wells. Concessional loan terms have been sanctioned by the Corporation for rural electrification schemes in backward areas.

MANAGEMFNT COUNCIL, OF REGIONAL LABORATORIES OP CSIR

1111. SHRI BANK A BEHARY DAS: Will the PRIME MINISTER be pleased to state:

(a) whether the Governing Body of the CSIR and the management council of regional laboratories of the